

Irrigation Schemes During the Second Five Year Plan

919. **Shri Ram Krishan:** Will the Minister of Irrigation and Power be pleased to state details of the Major and Medium Irrigation Schemes which are expected to be completed during the Second Five Year Plan period?

The Deputy Minister of Irrigation and Power (Shri Hathi): A statement is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 31.]

Nizam Sugar Factory

920. { **Shri Nagi Reddy:**
Shrimati Parvathi Krishnan:

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Government of Andhra Pradesh have requested for the allocation of foreign exchange for the expansion of the Nizam Sugar Factory;

(b) if so, what is the amount asked for; and

(c) whether the request has been acceded to?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir

(b) Rs 29.22 lakhs.

(c) No, Sir. It has not been possible to accede to the request. The State Government has been advised to explore the possibility of getting the required machinery fabricated in India.

Development of Sheep and Wool Breeding in Punjab

921. **Shri Ham Raj:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount advanced by the Central Government to the Punjab Government for the implementation of the Sheep and Wool Development

Scheme in the first three years of the Second Plan period; and

(b) the amount spent so far by the State Government?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The requisite information is given below:—

Year	Amount sanctioned	Amount spent
	Rs.	Rs.
1956-57	66,050	5,313
1957-58	1,48,500	7,389
1958-59	76,000	Figures no: available

Grants for Road Development Schemes

922. **Shri Ram Krishan:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1765 on 10th September, 1958 and state:

(a) whether any action has been taken against the States which have not utilised the grants sanctioned by the Union Government for Road Development Scheme; and

(b) if so, the nature of the action taken?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No, Sir. The reasons for the non-utilisation of the grants in full have been called for from the States concerned and will be printed in the Appropriation Accounts, 1957-58 under Grant No. 130-Capital Outlay on Roads (Major head, "88") after due examination. These Accounts will then be examined by the Public Accounts Committee of the Lok Sabha, and their views, if any, will be conveyed to the State Governments concerned.

Supply of Rice to Kerala

923. **Shri I. Eacharan:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice given by the Central Government to Kerala